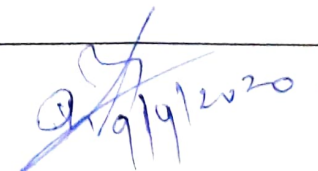


**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE**

Cause List Dated 10.09.2020

| <u>MORNING SESSION</u> |
|--|
| <ol style="list-style-type: none">1. Ref.6/162. Ref.24/163. Ref.25/164. Ref.31/165. Ref.32/166. Ref.33/167. R.A.436/128. R.A. 27/149. R.A.115/1410. R.A.161/1411. R.A.29/1512. R.A.160/1513. Crl.A.45/1414. Crl.A.46/1415. Crl.A.47/14 |
| <u>AFTERNOON SESSION</u> |
| <ol style="list-style-type: none">1. R.A.14/182. Ref.6/183. Ref.7/184. R.A.8/20205. L.A.C.6/186. R.A.18/167. R.A.129/178. R.A.157/179. R.A.158/1710. R.A.29/1811. M.A.8/1812. Crl.a.73/1713. Crl.R.P.1/1814. Crl.A.35/18 |


**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

**NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 ,
27.06.2020 and 27.08.2020 issued by Hon'ble High court of Karnataka.**